

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3535

ANSWERED ON:08.08.2017

Forest Policy

Trivedi Shri Dinesh

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the plan to update India's forest policy has been postponed, if so, the details and the reasons therefor;
- (b) the details of the time by which the Government would bring a third of India's land under forest or tree cover; and
- (c) the details of the steps being taken to achieve the said objective?

**Answer**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) No, Sir.

(b) No time limit has been prescribed under the National Forest Policy, 1988 to achieve the target of having a minimum of one-third of the total land area of the country under forest or tree cover

(c) To achieve the target of National Forest Policy, 1988, afforestation programme is taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Green India Mission (GIM), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and under Compensatory Afforestation Fund Management and Planning Authority (CAMPA). National Afforestation Programme (NAP) of the Ministry of Environment, Forest and Climate Change is a Centrally Sponsored Scheme for afforestation and tree plantation and eco-restoration of degraded forests and adjoining areas through people's participation in the country. The scheme is being implemented through a decentralized mechanism of State Forest Development agency (SFDA) at State Level, Forest Development agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at Village level. In addition, the State Governments also take up several afforestation programmes to enhance and enrich forest cover of the country.

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